

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 19/(MAH)/2016
CA No. 46/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

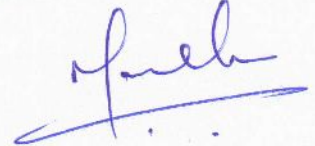
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal
V/s.
M/s. Supreme Transport Organisation Pvt. Ltd.

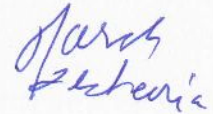
SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

29.	Abbas Mandwade Yb. Ramal Shah Sh.	Advocate for Petitioner	
-----	--------------------------------------	----------------------------	--



	Harsh Keshav [Return for D.S.T. Jan]	A.D. of R-1	
--	---	----------------	--



Order

CA. No. 46/397-3978/NCLT/MB/MAH/2016

IN

Company Appeal No. 19/59/CLB/MB/MAH/2016

On CA No. 46/2016 moved by the Petitioner side, the Respondent side is directed to file reply within 1 week, and rejoinder, if any, within 1 week thereafter.

List this application on 03.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)